

Seventeenth Loksabha

Title : Presentation of the 12th, 13th and 14th Action Taken Reports of the Committee on Subordinate Legislation.

SHRI SURESH PUJARI (BARGARH): Sir, I beg to present the following reports (Hindi and English versions) of the Committee on Subordinate Legislation: -

The Twelfth Report on the Prevention of Money-Laundering (Maintenance of Records) Amendment Rules, 2018 (G.S.R. No. 456(E) of 2018) framed under the Prevention of Money-Laundering Act, 2002.

The Thirteenth Report on the Ministry of Law and Justice, Legislative Department, Official Languages Wing, (Group 'A' Posts Regional Languages) Recruitment Rules, 2020 (G.S.R. No. 39(E) of 2020).

The Fourteenth Report on action taken by the Government on the Observations/Recommendations contained in the Sixth Report of the Committee on Subordinate Legislation (Seventeenth Lok Sabha) on the Insurance Regulatory and Development Authority of India (Assets, Liabilities and Solvency Margin of General Insurance Business) Regulations, 2016.